

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : CP(CAA)/54/2023
APPLICATION NUMBER : CA(CAA)/36/2023
NAME OF THE PETITIONER : Hydraspecma India Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230 to 232 of CA 2013

ORDER

Ld. PCS Mr. Ramanathan for the Petitioner. Ld. Counsel Ms. Nandini Agarwal for the RD.

In this case, the scheme of amalgamation of transferor company is pending with NCLT, New Delhi. RD report has been received on 25.04.2024. There are no substantive objections.

The Petitioner company has filed undertaking as sought in the RD report vide SR.NO.2282 dated 06.05.2024.

Post the Petition for hearing on **07.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk